

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 1522 of 2019

In the matter of:

Allied Silica Ltd.

....Appellant

Vs.

Tata Chemicals Ltd.

....Respondent

Present:

Appellant:

Mr. Biswajit Bhattacharya, Sr. Advocate with Mr. D. Sreenivasan, Mr. R. Swarnavel, Mr. G. Ananda Selvam, Mr. K. Mayil Samy and Ms. Kavita Bhardwaj, Advocates.

Respondent:

Mr. S.N. Mookherjee, Sr. Advocate with Mr. Nitesh Jain and Ms. Moulshree Shukla, Advocates

ORDER

05.02.2020: Heard in part. Hearing remained inconclusive.

Post the matter 'for further hearing' on **17th February, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

am/ha/nn